

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 5375
TO BE ANSWERED ON 25TH MARCH, 2026**

NETWORK CONGESTION

†5375. **SHRI ADITYA YADAV:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has taken any initiative to identify the issues related to network congestion, call drops, internet speed, service reliability and uneven coverage in the Budaun district of Uttar Pradesh, particularly in villages, outlying hamlets and agrarian regions where communication availability remains critical;
- (b) if so, the details thereof along with the specific measures adopted by the Government to enhance network capacity, improve service reliability, strengthen coordination with Telecom Service Providers (TSPs), bridge persistent connectivity gaps and ensure uniform quality of communication services across the entire district; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (c) Telecom Regulatory Authority of India (TRAI) monitors the performance of service providers against the benchmark of various Quality of Service (QoS) parameters, as prescribed in QoS Regulation, by collecting License Service Area (LSA) wise Performance Monitoring Report (PMR) from service providers on regular basis. As per PMR for the month of January 2026, all service providers are meeting the benchmark of all network related QoS parameters of access service (wireless) in Uttar Pradesh (West) LSA which includes Budaun district.

Further, Government has taken several measures to enhance network capacity, improve service reliability, bridge connectivity gaps in the country:

- i. Uncovered villages are being provided coverage under various Digital Bharat Nidhi schemes.
- ii. Assignment of sufficient spectrum for mobile services through auction.
- iii. Spectrum sharing, trading and surrender has been permitted for efficient use of spectrum.
- iv. Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Notification of Telecommunications Right of Way (RoW) Rules and launch of PM GatiShakti Sanchar portal has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
- vi. TRAI has revised Quality of Service benchmarks on 02.08.2024 applicable from 01.10.2024 for various parameters, and performance of service providers against the benchmark is regularly monitored by TRAI to ensure better quality of services.

Presently, there are 4,775 Base Transceiver Stations (BTSS) installed in the district and all 1,678 villages in the district are covered with mobile connectivity. Further, out of 1,041 Gram Panchayats (GPs), 692 GPs have been made service-ready for broadband connectivity under BharatNet project.
